

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.259/TT/2013
(Earlier Docket No. 112/2013)

Date: 17.11.2014

To
The Addl. Chief Engineer,
West Bengal State Electricity Transmission Company Limited,
Vidyut Bhavan,Block DJ, Sector-II
Bidhannagar Kolkata 700091

Subject: Tariff for 400 KV Single Circuit Kolaghat- Baripada transmission line (portion owned by WBSETCL) and 220 KV Single Circuit Santaldih-Chandil Transmission line (portion owned by WBSETCL) for the period from 01.04.2011 to 31.03.2014

Sir,

Please refer to your above mentioned petition and furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 1.12.2014:-

- a) Capital cost, duly certified by an auditor, if available;
- b) Funding pattern of the assets, i.e the actual debt and equity considered towards the transmission assets as on the date of commercial operation;
- c) Repayment Schedule and Interest rate of the loan(s) availed as per Form-13 with supporting documents for ;
- d) Cumulative depreciation against the assets as on 31.3.2012;
- e) Details of ARR approved by the SERC for FY 2009-10, 2010-11, 2011-12, 2012-13 & 2013-14, and details as per Table given herein below, separately for the respective years, containing total amount approved for the respective years:-

Table-1		
()	ARR	Rs. Lakh
S. No.	LINE TYPE	Length* (CKt- Km)
1.	+500 kV HVDC	
2.	+800 kV HVDC	
3.	765 kV D/C	
4.	765 kV S/C	
5.	400 kV D/C	
6.	400 KV D/C Quad. Moose	
7.	400 kV S/C	
8.	220 kV D/C	
9.	220 kV S/C	
10.	132 kV D/C	
11.	132 kV S/C	
12.	66 KV	

Total Length in the State for which ARR has been approved

- f) The details of transmission lines of various configurations in the State system.

Yours faithfully,

(V.Sreenivas)
Deputy Chief (Legal)